NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 469/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Kalptaru Properties Pvt.Ltd.

Innoventive Ideals & Services (I) Pvt.Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 1 & BP Code 2016.

DESIGNATION

SIGNATURE.

Adw. Drwnd Shriveriga and Adv Vallahami P.

2. Ms. Chaitrika Patki ilb Vidhii Partners

Adv. for Operational Creditor

ORDER

T.C.P. No. 469/I&BC/NCLT/MB/MAH/2017 T.C.P. No. 470/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- Due to unavailability of the Counsel of the Respondent adjourned 2. to 16.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017

M.K. Shrawat Member (Judicial)